*103. [The questioner (Dr. A.K. Patel) was absent. For answer vide page 32.]

Projects in Bodoland Territorial Areas of Assam

- *104. SHRI URKHAO GWRA BRAHMA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:
- (a) the details of the funds released for the various projects in the Bodoland Territorial Areas District (BTAD) of Assam out of the amount of Rs. 500 crores as committed in the Bodo Accord, 2005;
 - (b) the details of ongoing projects within BTAD area; and
 - (c) the details of progress of the work?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) Rs. 100 crore have been released under Non Lapsable Central Pool of Resources (NLCPR) for 18 projects in the Bodoland Territorial Council areas. Project-wise details are in Statement-I.
- (b) and (c) Out of these 18 projects 8 are ongoing. The details of progress of work are given at Statement-II.

Statement-I Details of 18 Projects in Bodoland Territorial Areas of Assam funded under NLCPR.

SI.	Project/Scheme Name	Indicative	Funds
No.	c	ost Crore Rs.	Released
			Crore Rs.
1	2	3	4
1.	improvement of Dhamdhama Tupalia Subankhata (DT Road (Metalling and black-topping of remaining stretch including improvement of existing metalled surface)		2.94

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1	2	3	4
2.	Improvement of Kaurbaha-Nagrijuli Road by metalling and black- topping including conversion of SPT Bridges into RCC Minor Bridges under special package for BTCAD	5.71	2.85
3.	Metalling and Black-topping of Narabari Dawkibari Road (Narabari to Florican Garden <i>via</i> Malgaon)	15.95	7.98
4.	Improvement of North Kajolgaon Dangtol Road	5.98	2.99
5.	Improvement of Bhowraguri Kachugaon Road in Kokrajhar	23.91	11.96
6.	Improvement and upgradation of Kashikotra to Basugaon Road	5.56	2.78
7.	Improvement of Sundari Bidyapur via Kakragaon Road	9.31	4.66
8.	Metalling and backtopping of Goassaigaon to Saraibil Road including improvement of existing hard crust and coversion of STF bridge to RCC bridges	20.82	10.41
9.	Widening and Strengthening of Fakiragram-Serfanguri Road including conversion of STP bridge to RCC bridges	20.64	10.32
10.	Improvement of North Kajolgaon Bengtol Sonitpur road, Chirang	8.10	4.05
11.	Construction of Road from NH-31 at Barama to Masalpur, Daska	10.86	5.43
12.	Improvement of Jalah Rupahi Saudarbhitha Bogardhana road, Baska	10.00	5.00
13.	Improvement of Udalguri Bhakatpara road <i>via</i> Bhairaguri, Udalguri	4.44	2.22
14.	Improvement of Barnagaon Pakribari road, Udalguri	1.50	0.75
15.	Improvement of Kalaigaon Kundarbil road, Udalguri	1.32	0.66
16.	Construction of 100 bedded Hospital at kajalgaon in BTC area of Assam	41.91	7.99
17.	Kokrajhar Water Supply Scheme, Kokrajhar	24.02	12.01
18.	Construction of Bodofa Cultural Complex at Kokrajhar	10.00	5.00
	TOTAL:	225.92	100.00

Statement-ll

$Progress\ of\ work\ of\ various\ Projects\ in\ Bodoland\ Territorial\ Areas\ of$ Assam

SI.	Project/Scheme Name	Progress of work	
No.			
1	2	3	
1.	Improvement of North Kajolgaon Dangtol Road	30% work in progress	
2.	Improvement and upgradation of Kashikotra to Basugaon Road	30% work in progress	
3.	Improvement of Sundari Bidyapur via Kakragaon Road	30% work in progress	
4.	onstruciton of 100 bedded Hospital at Kajoalgaon in BTC Work awarded area of ssam		
5.	Improvement of Dhamdhama Tupalia Subankhata (DTS) Road (Metallling and black-topping of remaining stretches including improvement of existing metalled surface)	Tender under process	
6.	Improvement of Kaurbaha-Nagrijuli Road by metalling and black-topping including conversion of SPT Bridges into RCC Minor Bridges under special package for BTCAD	Tender under process	
7.	Metalling and Black-topping of Narabari Dawkibari Road (Narabari to Florican Garden <i>via</i> Malgaon)	Tender invited	
8.	Improvement of Bhowraguri Kachugaon Road in Kokrajhar	Tender invited	
9.	Widening and Strengthening of Fakiragram-Serfanguri Road including coversion of STP bridge to RCC bridges	State Level Standing Committee cleared on 13.7.2005	
10.	Improvement of North Kajolgaon Bengtol Sonitpur Road, Chirang	State Level Standing Committee cleared on 13.7.2005	
11.	Construction of Road from NH-31 at Barama to Masalpur, Baska	State Level Standing Committee cleared on 13.7.2005	

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1	2	3
12.	Improvement of Jalah Rupahi Saudarbhitha Gobardhana road, Baska	Statement Level Standing Committee cleared on 13.7.2005
13.	Improvement of Udalguri Bhakatpara road via Bhairaguri, Udalguri	State Level Standing Committee cleared on 13.7.2005
14.	Improvement of Barnagaon Pakribari road, Udalguri	State Level Standing Committee cleared on 13.7.2005
15.	Improvement of kalaigaon Kundarbil road, Udalguri	State Level Standing Committee cleared on 13.7.2005
16.	Kokrajhar Water Supply Scheme, Kokrajhar	State Level Standing Committee cleared on 13.7.2005
17.	Construction of Bodoga Cultural Complex at Kokrajhar	State Level Standing Committee cleared on 13.7.2005

SHRI URKHAO GWRA BRAHMA: Sir, it is good that a number of projects are going on in the Bodoland area of Assam under the Special Financial Package. But I would like to know from the hon. Minister one thing. What is the mechanism for monitoring of works and who is responsible for the maintenance of quality of works? Whether the Ministry is satisfied with the progress of implementation of works.

SHRI P.R. KYNDIAH: Mr. Chairman, Sir, in so far as the monitoring system is concerned, we have two types of mechanism. One is the State Government of Assam itself, and the other is at our level, at the Ministry level. In fact, our Secretary had been to Assam just for that matter, that is, firstly, to speed up the release of funds; secondly, to monitor the quality of works, and thirdly, to see how far the work has been done. So, we are quite aware of this, and it is important that we need to see how far the progress has been achieved.

SHRI URKHAO GWRA BRAHMA: Sir, my second supplementary is, the Bodoland area is flood-prone. To bring about infrastructural development of the area and in view of the threat posed by floods, a sum of Rs. 500 crore is not sufficient. I would like to know from the hon. Minister whether

the Government is considering to increase this amount and make it Rs. 200 crores per annum instead of Rs. 100 crores per annum.

SHRI P.R. KYNDIAH: Well, with regard to this question, I may mention here that a sum of Rs. 100 crore that has been released to the Bodoland Territorial Council is rooted through the State Government, and we are aware that there is an ample need for having this Fund increased. But we are going strictly by the Memorandum of Settlement which has been arrived at on 10th of February, 2003. In view of that agreement, we are allocating Rs. 100 crore annually for five years, and this amount of Rs. 100 crore has been routed through the State Government. But so far as the other Fund is concerned, it is true that there are other channels by which you can have the Fund for the Bodoland, and we are to act on that.

SHRI DWIJENDRA NATH SHARMAH: Sir, after a long time, peace has prevailed in the Bodoland area of Assam, and my hon. colleague has asked about the developmental programmes. I would like to know from the hon. Minister whether he is in favour of taking up some special programmes for improving and enhancing the rich heritage of Bodo people, particularly, in the handloom and handicraft areas, and if so, what steps have been taken by the Ministry till now?

SHRI P.R. KYNDIAH: Sir, in so far as my Ministry is concerned, we are concentrating on infrastructure development. But even then, we are also aware of the need for social upliftment of the poeple. That is why we are taking care of the medical needs, educational needs and socio-cultural needs of the people. But on this count it has to be understood clearly that the amount has to be disbursed only for infrastructure developmental contents. The other matters will be taken up separately by the concerned Ministries.

SHRI SILVIUS CONDPAN: May I know from the hon. Minister whether there is any machinery at the Central Government to assess the implementation of the various developmental programmes in the BTAD areas? The BTAD areas have been created due to the agitation by the Bodo Tribals on account of the alleged negligence shown against them, both by the Centre and the State, for a long time. I would like to know whether Central Government has given the funds to the DoNER Ministry and whether the money meant for different schemes is properly utilised. What mechanism is there for monitoring the execution of schemes?

SHRI P.R. KYNDIAH: Mr. Chairman, Sir, it is a very important question. In fact, I replied to it earlier. But I would repeat that we have a mechanism both at the State level and at the Central level. I can cite an example that on 30th May, 2005,I advised my Secretary to review Bodoland works and had a meeting at Guwahati to review the various projects that had been taken up in Bodoland. I can tell you that the progress has been very fast after that. I would like to make a mention here that we have taken up and released funds for 18 projects which include road communication, health and other sectors. This mechanism is also activated at the State level. So, we have two levels of monitoring systems to assess the work done at the ground level.

SHRI SILVIUS CONDPAN: Sir.l want to know from the hon. Minister what the monitoring mechanism is. The answer to that question has not come.

MR. CHAIRMAN: Q. No. 105. (Interruptions)...

SHRI KARNENDU BHATTACHARJEE: Sir, I want to raise only one point. (Interruptions)...

MR. CHAIRMAN: Q. No. 105. (Interruptions)...

SHRI KARNENDU BHATTACHARJEE: Sir, I want to raise one point. I would like to know from the hon. Minister whether this amount is released directly... (*Interruptions*)...

MR. CHAIRMAN: Q. No. 105, Shrimati Bimba Raikar. (Interruptions)...

SHRI KARNENDU BHATTACHARJEE: Sir, this is an important matter.

MR. CHAIRMAN: It may be important. (*Interruptions*)... But there is a limit to it. (*Interruptions*)... Please take your seat. (*Interruptions*)... Please take your seat. (*Interruptions*)... Q. No. 105. (*Interruptions*)...

Proclamation of Sunni Wakf Board of U.P.

105. SHRIMATI BIMBA RAIKAR:† SHRI DATTA MEGHE:

Will the Minister of CULTURE be pleased to state:

(a) whether Government are keeping a close watch on the proclamation of the Sunni Wakf Board of U.P. certifying the historic monument Taj Mahal as **a** Wakf property;

 $[\]dagger The$ question was actually asked on the floor of the House by Shrimati Bimba Raikar.